

1	2	3	4	5	6	7
	Coocta Behar					
20	Extension of runway to 4500 ft.	6.17	3500 feet	3700 feet	Land acquired by State Govt.	Detailed planning in progress for extension upto 4500 ft.

Operation of National Aviation Company of India Ltd.

2338. SHRI A. VIJAYARAGHAVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has taken steps to implement agreements that had been allied with employees related to wages and cadre policy etc.;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken in detail to earmark aviation policy to make a stiff competition to private operators, by the National Aviation Company of India Ltd. (NACIL) as per the market dynamics?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. Agreements/Settlements reached with the Unions/Associations of both the erstwhile companies are in the process of implementation. Revision of pay scales have been affected in respect of all employees represented by five Unions/Associations, which have arrived at an understanding with the management, and the executives of the erstwhile Indian airlines. The arrears of wages have been paid/are being paid as per the agreements and action has been initiated to implement the settlement/understanding on career progression. In respect of erstwhile Air India, in most of the cases where agreements/settlements have been signed, wage arrears or advance have been paid.

(c) Does not arise.

(d) Merger of Air India Limited and Indian Airlines Limited into National Aviation Company of India Limited has been effected to improve the operational performance/profitability and to face the increasing competition in the aviation market. The merger has the potential to provide substantial synergy for procurement, sales and distribution besides affording an opportunity for financial restructuring/strengthening by leveraging common assets. Further, the airlines have been permitted to add more capacity by purchasing 111 state-of-the-art new aircraft. Other commercial measures such as route rationalization along with introduction of services on new routes, product improvement and joining of "Star Alliance" have also been taken by NACIL to effectively face competition.

Problem of long queues at Delhi Airport

2339. SHRI RAJEEV SHUKLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the interim measures taken by Government to deal with the claustrophobic conditions prompted by construction work going on at the New Delhi airport; and